

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 09/10/2018 (TUESDAY)**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	564	Gordhan Lal S/o Prabhu Lal, Agar Malwa, Madhya Pradesh	Orders
2	565	Durga Prashad S/o Shiv Narayan, Agar Malwa, Madhya Pradesh	Orders
3	548 (For review of order dated 21/02/2018 File No. 377)	Gursewak Singh, Chand Kishore and Jang Bahadur Singh	Further arguments

*De-ub loaded  
R/S*